GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEFENCE RESEARCH & DEVELOPMENT ORGANISATION LOK SABHA UNSTARRED QUESTION NO.4111

TO BE ANSWERED ON THE 9TH DECEMBER, 2016

IRREGULARITIES IN PROCUREMENT PROCEDURE

4111. SHRIMATI RAMA DEVI: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether complaints regarding irregularities in procurement procedure in Advanced Numerical Research and Analysis Group under the Defence Research and Development Organisation have been reported;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

| <u>ANS</u> | <u>VER</u> |
|----------------------------|----------------------|
| MINISTER OF STATE | (DR. SUBHASH BHAMRE) |
| IN THE MINISTRY OF DEFENCE | |
| रारा यमंी | (डा. सुभाष भामरे) |

(a) & (b): Yes, Madam. Audit authorities, during audit scrutiny, have found out irregularity in prescribed procurement procedures by Advanced Numerical Research and Analysis Group (ANURAG). This was reported in Para 5.1 of C&AG's Report No.30 of 2013. Public Accounts Committee (PAC) has examined the case and presented its Report No.44 of 2015-16 in Lok Sabha and laid in Rajya Sabha on 28th April 2016 on the subject "Extra Avoidable Expenditure by ANURAG".

(c) Actions on the recommendations / observations of the PAC are being taken up by Government.
